## 2847 Oral Answers

# to Questions 2848

क्या इन बचे हुए १३ आदमियों को प्रोवाइड करने का स्रौर उन्हें कन्फर्म करने का इरादा है और क्या यह भी सच है कि जो यू० पी० एस० सी० के टैस्ट से पास होते हैं उन कडी-डेटस को प्रिफरेंस दिया जाता है ?

SHRI K. RAGHURAMAIAH: Apart from the 60 who came out successful, and in regard to whom a commitment was made it is not the intention to give others any preference over those who were normally entitled for confirmation.

\*531. [The questioner (Dr. A. N. Bose) was absent. For answer, vide cols. 2877-78 infra.]

SUPERSONIC AIRCRAFT

### ».,,, / SHRI NIRANJAN SINGH: '\ SHRI S. C. DEBf:

Will the Minister of DEFENCE be pleased to state:

.(a) whether it is a fact that Air Vice-Marshal Harjinder Singh, Air Officer Commanding-in-charge Main, tenance Command, has recently said that the first supersonic aircraft which is being manufactured at the Hindustan Aircraft Ltd., Bangalore, would be in the air in early 1961; and

(b) if so, what is the estimated cost of this aircraft?

THE DEPUTY MINISTER OF DEFENCE (SARDAR S. S. MAJITHIA): (a) Yes, Sir.

(b) It is a little premature and also not in the public interest to disclose information relating to  $t_{he}$  cost of the supersonic fighter aircraft.

SHRI NIRANJAN SINGH: May I know, Sir, how many of the parts will be available in India and how many of them will be imported?

t The question was actually asked on the floor of the House by Shri S. C. Deb.

SARDAR S. S. MAJITHIA; This aircraft has been designed, in India and is being produced in India. So far as the engine is concerned, we also got an agreement with the Bristols to manufacture the engines over here. It is only certain parts wh'ch may be imported. Most of it will be produced in India.

SHRI NIRANJAN SINGH: May I know, Sir, from which country they will be imported?

SARDAR S. S. MAJITHIA: The U.K.

SHRI N'IRANJAN SINGH: May I know, Sir, whether there is foreign collaboration in the construction of these aeroplanes, collaboration by the U.K. or the U.S.A. or whatever it may be?

SARDAR S. S. MAJITHIA: As I said, it is only the engine that we are going to produce over here under licence. The rest is all designed here.

SHRI BIREN ROY: Is it a fact that a German team, led by Prof. Kurt Tank of Germany, produced a high speed fighter called Pulqui-II in Argentina and this machine is a development of that machine?

SARDAR S. S. MAJITHIA: It is entirely a new machine.

SHRI S. C. DEB: May I know, Sir, what will be the total production in a year and how many will be in the air in a year?

SARDAR S. S. MAJITHIA: As I said, it is only the first prototype which is being built and has just completed trials. Some testing is still to follow. The question as to how many we are going to produce will arise only when -t is successfully tested.

SHRI N. M. LINGAM: May I know. Sir, if it is the GNAT aircraft that the hon. Minister is referring to or is it different? If so, what is the type of aircraft? SARDAR S. S. MAJITHIA: The question was relating to H.F. 24.

SHRJ BIREN ROY: May I know, Sir, whether we have a wind-tunnel to test supersonic and even sub-sonic aircraft?

SARDAR S. S. MAJITHIA: We have not got it tested internally but the parts were sent abroad and they were tested in a wind-tunnel individually, but the aircraft is the same that will fly over her<sub>e</sub> and will go through all the tests. It is only after it is successfully tes\*ed that it will go into production.

SHRI BIREN ROY: Have we any windtunnel to test the scale-model of such newly designed planes?

MR. CHAIRMAN: Next question.

## DRINKING OP LIQUOR BY THE CADETS OP DEFENCE TRAINING INSTITUTIONS

\*533. SHRI K. SANTHANAM: Will the Minister of DEFENCE be pleased to state:

(a) whether the cadets and trainees in the National Defence Academy and other training institutions under the Ministry of Defence are permitted to drink intoxicating liquors;

(b) whether the messes and canteens attached to such institutions provide such liquors; and

(c) what regulations and restraints, if any, have been issued by the Ministry of Defence in this connection?

THE DEPUTY MINISTER OP DEFENCE (SHRI K. RAGHURAMAIAH) : (a) Broadly speaking, cadets and trainees in precommission training establishments are not permitted to consume alcoholic drinks.

(b) No, Sir. The officers' messes and canteens attached to such establishments sell liquor only to officers and entitled serving personnel.

(c) There were certain minor differences in the regulations in the three Services Orders have issued to ensure uniform ty in this matter in all the three Services.

to Questions

SHRI K. SANTHANAM: May I know, Sir, whether the hon. Minister is aware that drinking is very common in these institutions?

MR. CHAIRMAN: And is on the in'crsase.

SHRI K. RAGHURAMAIAH: I have already said about training establishments and so on. But if the horn. Member refers to statistics on drinking in the whole Armed Forces as a very general thing, I should say it is on decline.

SHRI BHUPESH GUPTA: The hon. Minister said, "Broadly speaking, drinking is not very much." May I know, Sir, how he came to that conclusion? Whether he had any arrangements to go through the empty bottles there in order to measure whether drinking was proceeding in a manner in which he thought it was proceeding, or the bottles would indicate something else, otherwise how did the hon. Minister come to that conclusion, and whether he is aware that as far as certain officers are concerned, some of them drink like fish and

MR. CHAIRMAN: Order, order.

SHRI BHUPESH GUPTA: Let him answer that question. Maybe that prohibition in Bombay and other places . . .

MR. CHAIRMAN: Next question.

#### REVERSION OF SECTION OFFICERS IN THE CENTRAL SECRETARIAT

\*534. SHRI P. C. MITRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a large number of Section Officers in the Central Secretariat, who had been officiating in long term vacancies, have been reverted to their eld posts;